

**HIGH COURT OF SIKKIM  
GANGTOK**

**NOTIFICATION**

No.: 69...../Confdl./HCS/

Dated.: 18.11.19.....

It is hereby notified for general information that the days enumerated in the Schedule below shall be observed as holidays and vacations by the High Court of Sikkim during the year, 2020.

Sl.No	NAME OF THE HOLIDAY (s)	DATE	DAYS OF THE WEEK	NO. OF DAYS
1	New Year's Day	1 <sup>st</sup> January	Wednesday	1
2	Nenpa Guzom			
3	Nenpa Guzom	2 <sup>nd</sup> January	Thursday	1
4	Maghe Sankranti	15 <sup>th</sup> January	Wednesday	1
5	Sonam Lochhar	25 <sup>th</sup> January	Saturday	1
6	Republic Day	26 <sup>th</sup> January	Sunday	1
7	Losar	24 <sup>th</sup> February	Monday	1
8	Bhumchu	9 <sup>th</sup> March	Monday	1
9	Holi	10 <sup>th</sup> March	Tuesday	1
10	Ramnawami (Chaite Dasain)	2 <sup>nd</sup> April	Thursday	1
11	Good Friday	10 <sup>th</sup> April	Friday	1
12	Dr. B.R. Ambedkar Jayanti	14 <sup>th</sup> April	Tuesday	1
13	Shyadar Pidar	7 <sup>th</sup> May	Thursday	1
14	State Day	16 <sup>th</sup> May	Saturday	1
15	Id Ul Fitr	25 <sup>th</sup> May	Monday	1
16	Saga Dawa	5 <sup>th</sup> June	Friday	1
17	Bhanu Jayanti	13 <sup>th</sup> July	Monday	1
18	Drukpa Tshechi	24 <sup>th</sup> July	Friday	1
19	Guru Rimpoche's Thungkar Tshechu	29 <sup>th</sup> July	Wednesday	1
20	Tendong Lho Rum Faat	8 <sup>th</sup> August	Saturday	1
21	Janmashthami	12 <sup>th</sup> August	Wednesday	1
22	Independence Day	15 <sup>th</sup> August	Saturday	1
23	Teej (Haritalika)	21 <sup>st</sup> August	Friday	1
24	Indrajatra	31 <sup>st</sup> August	Monday	1
25	Pang-Lhapsol	2 <sup>nd</sup> September	Wednesday	1
26	Gandhi Jayanti	2 <sup>nd</sup> October	Friday	1

27	Birthday of Late Nar Bahadur Bhandari, Former Chief Minister of Sikkim	5 <sup>th</sup> October	Monday	1
28	Durga Puja (Dasain)	26 <sup>th</sup> October to 30 <sup>th</sup> October	Monday to Friday	5
29	Lhabab Duechen	7 <sup>th</sup> November	Saturday	1
30	Laxmi Puja (Deepawali)	16 <sup>th</sup> November to 18 <sup>th</sup> November	Monday to Wednesday	3
31	Kagyed Dance	13 <sup>th</sup> December	Sunday	1
32	Losoong/Namsoong	15 <sup>th</sup> December to 19 <sup>th</sup> December	Tuesday to Saturday	5
33	Nenpa Guzom	20 <sup>th</sup> December to 21 <sup>st</sup> December	Sunday to Monday	2
34	Christmas	25 <sup>th</sup> December	Friday	1
35	Puhgal Parim	29 <sup>th</sup> December	Tuesday	1
36	Teyongsi Sirijunga Sawan Tongnam	30 <sup>th</sup> December	Wednesday	1
37	Tamu Lochar	30 <sup>th</sup> December		
38	Sakewa	31 <sup>st</sup> December	Thursday	1
<b>Total number of days</b>				<b>47 days</b>

It is further declared that the following days shall be Restricted Holidays. High Court employee shall be entitled to avail of only one per year.

SL.NO	Name of Holiday	DATE (S)	DAY (S) of week	NO. OF DAYS
1.	Labour Day	1 <sup>st</sup> May	Friday	1
2.	Birthday of Late Tenzing Norgay Sherpa	29 <sup>th</sup> May	Friday	1
3.	Birthday of H.H. The Dalai Lama	6 <sup>th</sup> July	Monday	1
4.	Chhat Puja	20 <sup>th</sup> November	Friday	1
<b>Total number of days</b>				<b>04 days</b>

### VACATION

1.	Winter Vacation	47 days	01.01.2020 to 16.02.2020
2.	Special Vacation	15 days	13.06.2020 & 01.07.2020 to 14.07.2020
3.	Durga Puja Vacation	01 days	31.10.2020
4.	Loosong/Christmas Vacation	17 days	15.12.2020 to 31.12.2020

By Order,

Sd/-  
**REGISTRAR GENERAL**

**Memo No. V (41)Confdl./HCS/10821 -- 86**

**Dated.:** 18.11.19

**Copy to:**

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi – 110 001.
3. The Registrar General, High Court of .....
4. The President, Bar Association of India, New Delhi – 110 001.
5. The Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
7. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
8. The Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
9. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
10. The Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Government of Sikkim, Gangtok.
12. The Chief Secretary and Home Secretary, Government of Sikkim, Gangtok.
13. The District & Sessions Judge (West) at Gyalshing.
14. The District & Sessions Judge (North) at Mangan.
15. The District & Sessions Judge (East) at Gangtok.
16. The Legal Remembrancer-cum-Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
17. The District & Sessions Judge (Spl.Div-I) at Gangtok.
18. The District & Sessions Judge (South) at Namchi.
19. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
20. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim & District & Sessions Judge (Spl.Div.-II) I/C at Gangtok.
21. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
22. The Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum-Civil Judge (North) I/C at Mangan.
23. The Officer on Special Duty, High Court of Sikkim, Gangtok.
24. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi & Chief Judicial Magistrate-cum-Civil Judge (West) I/C at Gyalshing.
25. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Division East Sikkim.
26. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
28. The Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim and Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim.
29. The Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C, North Sikkim and stationed at Gangtok.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (West) at Gyalshing.
32. The District Magistrate (North) at Mangan.
33. The District Magistrate (South) at Namchi.
34. The President, Bar Association of Sikkim, Gangtok.
35. The President, Namchi Bar Association, South Sikkim.
36. The Additional Secretary, Home Department for publication the same in the Government Gazette.
37. All the Section In-charge, High Court of Sikkim, Gangtok.
38. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
39. Notice Board
40. Guard file and
41. File.

  
**REGISTRAR**